

Annexure-7

Name of the corporate debtor: Supreme Housing and Hospitality Private Limited (Under CIRP) ; Date of commencement of CIRP: 13-5-2026 ; List of creditors as on: 08-09-2026

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of Voting share in CoC, if applicable					
1	Employees State Insurance Corporation		17-07-2026	14,82,766	14,82,766	Unsecured	NA	NA	No	-	-	-	
2	Employees Provident Fund Organization		04-09-2026	7,10,869	7,10,869	Unsecured	NA	NA	No	-	-	-	
	TOTAL			21,93,635	21,93,635					-	-	-	

Note : The claims of the above claimants is admitted based on the information and the documents made available to the Resolution Professional (RP) by the Corporate Debtor and the claimant. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the RP